

THE HIGH COURT OF KERALA

SHORT TENDER NOTICE

No: J1(E)- 96894/2012

Sealed tenders are invited for the Supply, Installation and Maintenance of 8 Nos of Sanitary pad destroyers for the High Court of Kerala.

The envelopes containing the Tender should bear the Superscription:"No.J1(E)-96894/2012 Tender for the supply, installation and maintenance of 8 Nos of Sanitary pad destroyers for the High Court" and should be addressed to The Registrar (Administration), High Court of Kerala, Ernakulam- 31.

Intending tenderers may submit the tenders on their own papers.


Last date for receipt of tenders is 08/04/2015 upto 2 p.m. Late tenders will not be accepted. The tenders will be opened at 3 p.m on 08/04/2015 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Details of the requirement and the conditions governing their supply can be obtained from J Section , High Court till 07/04/2015.

Specifications of the items are attached here with

Place:Ernakulam

Date:16/03/15

  
K.R. Jayaprakash Narayanan  
Registrar (Administration)



### **General Specifications**

1. Capacity should be 100 napkins per day.
2. Top sliding door for napkin disposal.
3. Low weight and wall mountable.
4. Stainless steel inner body and MS metallic spray painted outer body.
5. Duration to destroy- upto 15 minutes for 10 napkins.
6. Ash collection tray at the bottom.
7. Automatic burning- 5% ash per napkin.
8. Automatic cut off after burning.
9. Should have an emission outlet outside the room for the fumes developed during the incineration.